

target has been increased substantially from 7538 lakh mandays in 1992-93 to 11054 lakh mandays in 1993-94 under JRY and from 18.75 lakh families in 1992-93 to 26.5 lakh families in 1993-94 under IRDP. As per the Eighth Plan document, removal of poverty is envisaged by the turn of the Century.

[English]

Hi-tech Vocational Training Centre

3438. SHRI GEORGE FERNANDES : Will the PRIME MINISTER be pleased to state :

(a) whether delay in establishing a hi-tech vocational training centre by Delhi Administration has pushed up the cost of the project considerably and equipments worth more than Rs. 18 crores are lying unutilised;

(b) if so, the reasons therefor;

(c) whether the Comptroller and Auditor General of India has also made any reference to it in its latest report;

(d) if so, the facts thereof; and

(e) the action taken by Delhi Administration on the report of C&AG ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM) : (a) and (b) According to Delhi Administration, there has been increase in the project cost mainly because (i) change in exchange rate and (ii) increase in custom duty. Equipment which was received as aid from Italian authorities has remained un-utilised as it was received before time and also because construction of the Project building took a little more time as the land where the building has been constructed is rocky.

(c) Yes, Sir.

(d) Delay in establishment of the Centre, increase in the Project cost, non-utilisation of machinery are the main objections raised in the Audit report.

(e) According to Delhi Administration, Project building has been completed, machinery is under installation and recruitment of staff in the first phase has been completed. Six officers have completed 18 weeks training in Italy and second batch of six officers are undergoing training in Italy. The Centre will be functioning in next 3-4 months time.

Issue of Identity Cards to the Citizens

3439. SHRI BIRSINGH MAHATO : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have since decided to issue identity cards to the citizens; and

(b) if so, the progress made so far in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. BHARDWAJ) :

(a) No, Sir.

(b) Does not arise.

Unauthorised Construction in Lucknow and Kanpur Cantonment Areas

3440. SHRI TARA CHAND KHANDELWAL : Will the PRIME MINISTER be pleased to state :

(a) the places and premises where unauthorised construction have been undertaken by various parties during the last two years in Kanpur and Lucknow cantonments;

(b) whether the authorities could not pull down such premises despite all legal provisions; and

(c) if so, the facts and details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN) : (a) to (c) The provisions dealing with the cases of unauthorised constructions are contained in Chapter IX of the Cantonments Act, 1924. Action to remove unauthorised constructions is taken by the Cantonment Board authorities by invoking Sections 185 and 256 of the Cantonments Act. The removal of unauthorised constructions is, however, resisted by the owners through filing of appeals before the appellate authority under Section 274 of the Cantonments Act and civil suits in the Courts.

In Kanpur Cantonment, out of 85 cases of unauthorised constructions, in 78 cases notices have been issued under Section 185 or 256 of the Cantonments Act, 1924. In the remaining 7 cases, civil suits have been filed by the owners. In Lucknow Cantonment, out of 81 cases of unauthorised constructions, in 36 cases the owners have filed appeals against the Board's action under Section 274 of the Cantonments Act 1924. In one case, demolition has already

been carried out. In the remaining 44 cases, the Board has initiated action under the relevant provisions of the Cantonments Act to remove the unauthorised constructions.

Details of unauthorised constructions noticed during the last 2 years in Kanpur and Lucknow Cantonments are given in the *Statement*

STATEMENT

Details of unauthorised Constructions in Kanpur and Lucknow Cantonments for two years from 1-4-1991

Kanpur Cantt.

Sl. No.	House No.	Sy. No.		
1.	562 H. Ganj	630/424	29.	99 Cantt 364 Main
2.	129 Cantt.	437 & 438	30.	114 B1 Bazar 268/96
3.	623 F. F. Ganj	605/210	31.	D/34 K Mohal 551/125
4.	160 F. Ganj	605/277	32.	D/34 K Mohal 551/125
5.	78 Cantt	396 Main	33.	368 H. Ganj 668/323
6.	74 Cantt	383 Main	34.	D/34 KM 551/125
7.	419 F. Ganj	605/535	35.	73-A Cantt 380 Main
8.	419 F. Ganj	605/535	36.	593 F. Ganj 605/526
9.	171/1 Mirpur	605/1017	37.	E/11 H Mohal 551/101
10.	305 Mirpur	630/63	38.	280 Mirpur 630/386
11.	104 Mirpur	605/847	39.	27-Cantt 293 Main
12.	543 Mirpur	630/8	40.	E/11-K Mohal 551/101
13.	109 Cantt	605/983	41.	251 F. Ganj 605/438
14.	60 F. Ganj	605/55	42.	374 F. S. Ganj 605/778
15.	A-1 Shanti Nagar	551/191/16	43.	397(D) F. Ganj 605/698
16.	65 F. Ganj	605/61	44.	60 Mirpur 605/1039
17.	186 H. Ganj	668/205	45.	101 Mirpur 605/868
18.	262 F. Ganj	605/608	46.	51 Mirpur 605/985
19.	56 Cantt	355 Main	47.	242 Mirpur 605/1092
20.	95 Cantt	916 Main	48.	127 Cantt 431 Main
21.	99 Cantt	364 Main	49.	107 B1 Bazar 268/113
22.	102 F. Ganj	605/157	50.	G. No. 4 Mirpur 630/402
23.	171/1 Mirpur	605/1017	51.	6 Gola Ghat 88/22
24.	A/5 Shanti Nagar	551/191/9	52.	60 Mirpur 605/827
25.	125 F. Ganj	605/201	53.	667 F. Ganj 605/1173
26.	102 F. Ganj	605/157	54.	E/27-K Mohal 551/102/13
27.	13-30/1 KMS/	551/35/1	55.	C/16 K. Mohal 551/80
28.	99 Cantt	364 Main	56.	274/1 H. Ganj 668/369
			57.	128 Cantt 334 Main
			58.	568 F. Ganj 605/754
			59.	53/C F. Ganj 605/18
			60.	" "
			61.	" "
			62.	654 Faithful Ganj 605/1173/1
			63.	" "
			64.	70 Cantt 365-A & 365-B
			65.	22 H Ganj 668/76. 668/77
			66.	455 F Ganj 605/278
			67.	101 Harding Road 668/119
			68.	145 F Ganj 605/187
			69.	199 F Ganj 605/432
			70.	2 Cantt 158 Main
			71.	A-7, K Mohal 551/191/7
			72.	47 Cantt 331 Main
			73.	138 Mirpur 605/954
			74.	170 F. Ganj 605/248

75. 29 H. Ganj	668/59
76. 79 F. Ganj	605/82
77. 328 B H Ganj	668/404
78. 128 Cantt	434 Main
79. 18 Cantt	118 Main
80. 328(P) H Ganj	668/404
81. Garden No. 2	630/435
82. Garden No. 4	630/402
83. 374(P) Mirpur	630/333
84. 329 Mirpur	630/373
85. B No. 114 Mirpur	630/407

Lucknow Cantt.

1. 25 Carriappa Road	400 Main
2. 312 Sadar Bazar	111/562
3. 159 Sadar Bazar	111/656
4. 14 B. C. Bazar	280/22
5. 515 Sadar Bazar	111/292
6. 401, Sadar Bazar	111/373
7. 251, Sadar Bazar	111/525
8. 239, Sadar Bazar	111/534
9. 517, Nai Basti Sadar	111/2902
10. 161, 162 Sadar Bazar	111/656
11. 114, Sadar Bazar	111/694
12. 40, Sadar Bazar	111/766
13. 346, Sadar Bazar	111/822
14. 191, Sadar Bazar	111/725
15. 11 & 12, Barrack No. II Gola Bazar	111/606
16. 312, Sadar Bazar	111/562
17. 142, Sadar Bazar	111/671
18. 16, Hata Ramdas	111/824
19. 32, Hata Ramdas	111/824
20. 311, 312, Sadar Bazar	111/562
21. 306, Sadar Bazar	111/568
22. 66 (Part) Sadar Bazar	111/822
23. 283, Sadar Bazar	111/580
24. 1058, Sadar Bazar	111/638
25. 249, Sadar Bazar	111/527
26. 307, Sadar Bazar	111/567
27. 714, Sadar Bazar	111/822, 111/807
28. 311, 312, Sadar Bazar	111/562
29. 66(Part) Sadar Bazar	111/804
30. 66-B, Sadar Bazar	111/804
31. 63, RA Lines	339/132
32. 152, LBI Bazar	466 Main
33. 318(Part) Sadar Bazar	111/556

34. H. No. 48, Mall Avenue Colony	85 Main
35. 12 (Part) Sadar Bazar	111/746
36. 21, Hata Ram Das	111/824
37. 51, 52, R. A. Lines	339/74-75
38. 46, R. A. Bazar	339/33
39. 248(Part) B. C. Bazar	280/130
40. 351, B. C. Bazar	280/101
41. 04, 27, R. B. I. Bazar	11/79
42. Infront of Mali quarter at Dilkusha Garden; (No. house No. is given)	244 Main
43. 28, R. A. Lines	339/125
44. 29, R. A. Lines	339/125
45. 51, 52, R. A. Lines	339/74-75
46. 119, 120 R. A. Lines	339/113
47. 12 (Part) Sadar Bazar	111/746
48. 11 Sadar Bazar	111/745
49. 449, Sadar Bazar	111/419
50. 46, Hata Ram Das	16. Main (Out- side civil area)
51. 427, Hata Ram Das	16. Main (Out- side civil area)
52. 123, Hata Ram Das	111/822
53. 19, Sadar Bazar	111/
54. Back of Mini Store at Hata Ram Das	111/824 (inside Civil Area)
55. 37 (Back) Part of RA Bazar	339/21
56. 90, Hata Ram Das	111/824
57. 56, Hata Ram Das	111/824 in civil area
58. 84, Hata Ram Das	111/824
59. 107, Hata Ram Das	111/824
60. 241, Sadar Bazar	111/553
61. 521(Part) Sadar Bazar	111/287
62. 43 B C Bazar	280/43
63. 44 B C Bazar	280/43
64. 45 B C Bazar	280/44
65. 30, 31 R. A. Bazar	339/124
66. 33, R. A. Lines	339/122
67. 817-A Sadar Bazar	111/131
68. 55 RBI Bazar	11/62
69. M. G. Road	93 (Part)
70. M. G. Road	93 (Part)
71. 45 B. C. Bazar	280/44
72. 01 Mangal Pandey	111/828

Road

73. 817-A Sadar Bazar	111/131
74. 1055 Sadar Bazar	111/634
75. 1056 Sadar Bazar	111/C35
76. 1049 Sadar Bazar	111/630
77. 119 Sadar Bazar	111/696
78. 10, Atal Road	60/1
79. 09, Atal Road	60 Main
80. 445 Butcher Mohal Sadar Bazar	111/416
81. 150-B LBI Bazar	466 Main

Collapse of Civic System

3441. SHRI R. SURENDER REDDY : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the details of the disruptions and collapse of civic facilities caused by the heavy downpour in Delhi on the July 7, 1993:

(b) whether the Lt. Governor of Delhi had called for States report from the authorities concerned on the steps taken by them after the collapse of civic facilities:

(c) if so, the details of the reports received by the Lt. Governor from NDMC, MDO, DESU etc. in this regard:

(d) whether it is a fact that these civic authorities have been blaming each other for the collapse and trying to absolve themselves from the responsibilities:

(e) if so, whether any enquiry has been conducted in the matter and responsibility fixed: and

(f) the steps taken to ensure that such collapse of arrangement and breakdown of services do not recur in future during monsoon period in Delhi ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON) : (a) to (f) The information is being collected and will be laid on the table of the Sabha.

[*Translation*]

Development Board

3442. SHRI RAJENDRA AGNIHOTRI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Government propose to set up a Development Board to remove regional imbalance;

(b) if so, whether the Government have prepared any scheme in consultation with the State Governments in this regard: and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON) : (a) No. Sir.

(b) and (c) Does not arise. in view of reply to (a) above.

Registration Certificates to Small Scale Industries

3443. SHRI HARIKEWAL PRASAD : Will the PRIME MINISTER be pleased to state :

(a) the rules followed and criteria adopted by Delhi Administration to issue registration certificates to small scale industrial units:

(b) whether these rules have not been followed uniformly:

(c) if so, the reasons therefor: and

(d) the number of registration letters issued from January, 1993 to June 30, 1993 and the number of those in which conditions have been imposed and the number of those in which conditions have not been imposed ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM) : (a) The registration of small scale industries units by Delhi Administration is done as per the guidelines issued by the Ministry of Industry subject to the locational policy of the National Capital Territory of Delhi. The salient features and the criteria followed by Delhi Administration while granting registration to SSI units is given in the enclosed statement.

(b) No, Sir.

(c) Does not arise.

(d) No. of permanent	No. of Provisional
Regn. issued.	Regn. issued.
426	795
With conditions	352
Without	781
conditions	74
	14